

State	2009-10	2010-11	2011-12
Karnataka	319.60	570.79	231.84
Rajasthan	.52	.37	.69
Odisha	668.45	1851.92	2849.84
Maharashtra	1.29	20.03	24.54
Madhya Pradesh	2.12	8.56	9.58
Goa	285.47	958.76	942.49
TOTAL	1820.72	4832.28	5813.94

Source: State Governments

#### Revisions royalty rates and dead rent for minerals

4273. SHRI RABINARAYAN MOHAPATRA: Will the Minister of MINES be pleased to state whether Government has received the report of the Study Group on revision of rates of royalty and dead rent for major minerals which was set up on 13 September, 2011?

THE MINISTER OF MINES (SHRI DINSHA J. PATEL): No, Sir.

#### Development of mining areas

†4274. SHRI MOTILAL VORA: Will the Minister of MINES be pleased to state:

(a) whether it has been directed in the 'Samatha decision' given by the Supreme Court that law should be enacted to ensure welfare and development of the tribals living in mineral bearing areas and 20 per cent amount of the earning from mining work should be spent on the development of that area;

(b) if so, the reasons for not enacting any law, so far, in this regard; and

(c) by when Government would lawfully implement the provisions of Corporate Social Responsibility (CSR) provided in section 43 of the Mines and Minerals (Development and Regulation) Bill, 2011?

†Original notice of the question was received in Hindi.